T.C.P. No.02/(MAH)/2013 CA No.

CORAM:

5

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES:

Jeroo Nariman & Anr. V/s. M/s. Dairy Land Plantations (I) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. DESIGNATION NAME SIGNATURE Add. chetan kapadi a/w Abhichek Bhadang, Grin Shanningam and Varin Dirit I/b Me M Legal Ventures for Respondent NO. 2 6.

DAVER ADV ANOSHAK A W ADU PURAZAR FOUZDAR AND ADV RUSHAD IRANI 1/6 VARSHA S. SAWANT E SAGAR ASSOCIATES FOR THE PETITIONER

<u>ORDER</u> <u>CP No.02/397-398/CLB/MB/MAH/2013</u>

1. The Learned Representatives of both the sides are present.

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CP No.02/397-398/CLB/MB/MAH/2013

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- 2. The Senior Advocate of the other side is stated to be on the legs in another Court and asking to pass over the matter.
- 3. However, considering the position of the Board, now this matter be listed for final hearing on **16.03.2017**.
- 4. Both the sides are directed to be present at 10.30 AM.

M.K. SHRAWAT. MEMBER (JUDICIAL)

07.03.2017.

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